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(6)

Dated: 30.3.95Sl No. 13

None for the parties.

Applicant has filed M.P.
254/95. The respondents are directed
to file reply to M.P. 254/95 within
four weeks.

List the case on 15.6.95

[Signature]
(B.S. Hegde)
MIS

M

Dated: 15/6/95 (Sl. No. 24)

Applicant in person.

Respondents by Sh. V.S. Masurkar.
Application for amendment
is rejected because by it a
modification of the order passed
in O.A. 876/94 is sought. The
O.A. already stands disposed of
by the order dt. 16/12/94 and
no further orders in the O.A.
are called for.

J.D/O

15/6/95
order/Judgement despatched
to Applicant/Respondent (s)
on 4/7

[Signature]
(M.S. Deshpande)
V/c.

B

[Signature]
4/7